

LIBRARY

Introduction & Administration

Competition Commission of India (CCI), a statutory authority established under **The Competition Act, 2002** as a body of the **Government of India** responsible for enforcing “The Competition Act” throughout India, was established on March 1st, 2009.

Library of the **Competition Commission of India(CCI)** has been established after the Commission became fully functional, as a “**Resource Centre**” for **Competition Law & Policy** and is equipped with all the modern infrastructure facilities and literature (either hard or in digital form) available nationally/internationally on Competition. This “**Resource Centre**” caters to the information and reference needs of all its Members, Officers and Staff (regular/deputation/ad-hoc), fulfilling the four basic objectives of Library and information services i.e.

- Promote usage of Library resources on “Competition Law & Policy” among the users, by collecting, storing and disseminating information and by offering manual/ computerised services to the users;
- providing Reading/ standard Information facilities;
- providing Research, Reference & Referral services;
- And providing Internet access.

The **Library Committee**, appointed by the Competent Authority, exercises general discretion, control, supervision and guidance over all the affairs of the Library.

The **Assistant Director (Library Services)** is the overall In-charge of all the matters pertaining to Library including day to day smooth functioning and general administration of all staff and Library Property. An extended Library Resource Centre also functions at Director General (Office), CCI, Bhikaji Cama Place, New Delhi.

Collection

Library has up-to date collection of books, periodicals, reports, maps and other documents including electronic resources. Library has ainly books and databases on Competition law, Company law, Economics, Bare Acts and oher legal documents. Besides that library has collection of general books including fictions also.

S.No.	Resources	No. of Resources
1.	Books	6100
2.	CDs, DVDs	52
3.	Print Journals & Magazines	45
4.	e-Resources	14

The library subscribes to following Resources:-

(A) Online Databases

1. Manupatra <http://manupatra.com/>
2. Kluwer Competition Law <http://www.kluwercompetitionlaw.com/>
3. J-stor <http://www.jstor.org/>
4. e-Concurrences <http://www.concurrences.com/>
5. CMIE <http://www.cmie.com/>
6. West Law India <http://www.westlawindia.com/>
7. Supreme Court Cases <http://www.scconline.com/>
8. Competition Policy Int. <http://www.competitionpolicyinternational.com/>
9. Global Competition Review <http://globalcompetitionreview.com/>

(B) Journals:

➤ Print Journals-

- I. Delhi Law Times
- II. Harvard Business Review
- III. Legal Notes
- IV. Practical Lawyer
- V. SCC Weekly

➤ Online +Print Journals-

- I. Economic & Political Weekly
- II. The Economist
- III. Competition Laws Reports
- IV. Global Competition Review

The library operations are largely automated through library Management Software e-Granthalaya (<http://eg4.nic.in/CGOVLIB1/>). It is a Web OPAC system, which provides electronic bibliographic control/ access to all documents available in the library. Dewey Decimal Classification (DDC) 22nd edition classification is

adopted for the processing of documents. Online Public Access Catalogue (OPAC) search is provided to readers. Searches can be made by author, title, subject, class number, publisher or words in title and Boolean search.

Library Services

- **Circulation Services:** Circulation of Books and Periodicals to all registered members of the library as per the norms.
- **Reference service:** An effective and responsive reference services according to users need.
- **Table of Contents:** This contains the contents of Journals/ Books received in the library.
- **Recent List of Additions:** A list of books added to the library and list of periodicals is periodically mailed.
- **Indexing and Abstracting Services:** New purchased books and upcoming books related to CCI domain.
- **Bibliographic Services**
 - Newspaper Clipping Service
 - Online Access to e-resources
 - Digital Library Services
 - DELNET: Resource sharing services
 - Reprography Services
 - Web based Services like e-mail, Current Contents and Bulletin Board Services.

Library is equipped with modern facilities and offers a conducive environment to all officers/staff, researchers and scholars from India and abroad who visit for reference purposes from time to time.

Working Hours

1. The Library remains open from MONDAY to FRIDAY: **09:30 AM Till 6:00 PM.**
2. The Circulation Timings/transactions (i.e. issue/return): **12:00 PM to 05:00 PM.**
(Except Lunch hours)
3. The Library is closed on Saturdays, Sundays and all public holidays.
(Changes, if any, in the timings will be notified whenever necessary.)

Librarian to Contact : *Mail: library@cci.gov.in*

Ms. Nutan Kumari,

Assistant Director (Library Services),
Competition Commission of India,
3rd Floor, The Hindustan Times House,
18-20, Kasturba Gandhi Marg,
Connaught Place, New Delhi – 110 001
Phone-2347694/2347696;
e-Mail: nutan.kumari@cci.gov.in
